

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6596
ANSWERED ON:07.05.2013
PROCUREMENT OF DRIED COCONUT
Dhanaplan Shri K. P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has received a proposal from the State Government of Kerala to compensate for the price difference in the procurement of dried coconut;
- (b) if so, the details thereof;
- (c) whether the Union Government is planning to compensate the entire losses incurred by NAFED for procuring the dried coconut;
- (d) if so, the details thereof and the amount allocated for the purpose;
- (e) whether the Union Government is planning to increase the minimum support price for dried coconut; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) & (b): No proposal has been received from Government of Kerala to compensate for the price difference in the procurement of dried coconut. However, the State Government had asked for enhancement of Minimum Support Price (MSP) of Copra over and above that was announced for the 2013 season.
- (c) & (d): Matter in this regard is under an active consideration of Government.
- (e) & (f): The Government has already increased the Minimum Support Price (MSP) for Milling Copra from Rs.5100 per quintal for 2012 season to Rs.5250 per quintal for 2013 season, which is higher by Rs.150 per quintal as compared to previous season. Similarly for Ball Copra it has been increased from Rs.5350 per quintal to Rs.5500 per quintal, which is higher by Rs.150 per quintal as compared to previous season.